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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 14106/2021

VICKY KUMARPetitioner

Through: None.

versus

UNION OF INDIA & ORS.Respondents

Through: Mr. Sandeep Kumar Mahapatra CGSC, Ms. Mrinmayee Sahu, Mr.

Tribhuvan, Advs.

Major Anish Muralidhar Army.

CORAM:

HON'BLE MR. JUSTICE C. HARI SHANKAR HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

> ORDER(ORAL) 09.12.2025

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C.HARI SHANKAR, J.

- **1.** None appeared on behalf of the petitioner on the last two dates. There is no appearance today either.
- **2.** The petition is dismissed for default and non-prosecution.

C.HARI SHANKAR, J

OM PRAKASH SHUKLA, J

DECEMBER 9, 2025/*AT*